

The Minister of Home Affairs and States (Dr. Katju): The information has been called for from the Governments of the States concerned and will be laid on the Table of the House in due course.

CORRUPTION

809. Shri Ramananda Das: Will the Minister of Home Affairs be pleased to state:

(a) the total number of cases of corruption against Government officers which have been reported to the Special Police Establishment from the 1st April, 1953 to the 30th June, 1954 (State-wise); and

(b) the procedure adopted in dealing with such cases of corruption and approximate time taken in completing enquiry against such officers?

The Minister of Home Affairs and States (Dr. Katju): (a) A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 79].

(b) If the investigation of the case shows that sufficient evidence is forthcoming for prosecuting an accused person, sanction is obtained for such prosecution from the authority competent to remove the accused person from service. The case is then put into court. It is not possible to state the approximate time taken in completing an enquiry against an accused official as this depends on the nature and magnitude of the particular case.

If, in any case, the evidence is insufficient to obtain a conviction in a court of law but nevertheless is sufficient to show that the official is guilty of misconduct, the matter is referred to the administrative Ministry concerned for taking departmental action against the official.

GEOPHYSICIST IN GEOLOGICAL SURVEY

810. Shri H. N. Mukerjee: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that the post of Geophysicist in the Geological Survey has recently been up-graded;

(b) the reasons for the same; and

(c) the present scale of pay of the Chief Geophysicist?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). No. Sir.

(c) Rs. 1300-60-1600.

SMUGGLING OF GOLD DUST

811. Shri Bishang Keishing: Will the Minister of Finance be pleased to state;

(a) whether it is a fact that about 11,200 ounces of gold dust were smuggled from North Burma to India via Imphal as has been reported by a News Agency from Rangoon;

(b) if so, the action that has been taken by the Central Land Customs Department on the Indo-Burma border at the time of smuggling; and

(c) the preventive measures that the Government of India have taken to check such smuggling on the border?

The Deputy Minister of Finance (Shri A. C. Guha): (a) The Government of India are not aware of any smuggling incident during 1954.

(b) Does not arise.

(c) A statement showing some of the steps taken to prevent smuggling through the land frontiers is placed on the Table of the Sabha. [See Appendix VIII, annexure No. 80].

OPIUM FACTORY AT NEEMUCH

812. Shri U. M. Trivedi: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that 42 class III and class IV employees in the opium factory at Neemuch under the Narcotics Commission have all been temporary hands for the last eighteen years;

(b) if so, the reasons therefor; and

(c) whether Government have made any arrangements for their future on retirement?